

## साऊथ एवेन्यू बस स्टाप

4468. श्री कूल चन्द वर्मा : क्या नौबहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या साऊथ एवेन्यू बस स्टैंड के पास मोड़ पर 13 नवम्बर, 1980 को डी० टी० सी० की बस द्वारा एक व्यक्ति कुचला गया था ;

(ख) क्या मृतक को अभी तक पहचाना नहीं जा सका है ;

(ग) क्या इस मोड़ पर पहले भी दुर्घटनाओं से कई मौतें हुई हैं ; और

(घ) यदि हां, तो क्या इस क्षेत्र के निवासियों की सुरक्षा के लिए इस बस स्टैंड को कुछ आगे स्थानान्तरित किया जा सकता है ?

नौबहन और परिवहन मंत्रालय में राज्य मंत्री (श्री बट्टा सिंह) : (क) जी, हां। दिल्ली परिवहन निगम के परिचालन के अन्तर्गत एक चलती हुई प्राइवेट बस से उतरने वाले एक व्यक्ति की 13-11-1980 को साऊथ एवेन्यू के निकट बस के नीचे आ कर मृत्यु हो गई थी।

(ख) दिल्ली परिवहन निगम ने चाणक्य पुरी पुलिस स्टेशन से जो सूचना प्राप्त की है उसके अनुसार मृत व्यक्ति की शिनाख्त नहीं हो सकी।

(ग) पिछले कुछ समय में इस डायवर्जन पर दिल्ली परिवहन निगम की बसों को इस तरह की और कोई दुर्घटना नहीं हुई।

(घ) दिल्ली परिवहन निगम से इस बस स्टाप को सड़क डायवर्जन से दूर आगे ले जाने की संभावना का पता लगाने के लिए कह दिया गया है।

## Late running of Chetak Express on 5th November

4499. SHRI BHEEKHABHAI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Chetak Express (215 up) bound for Udaipur was made to run late at Delhi Junction by half an hour and at Palam Station by one hour and a half on 5th November, 1980; and

(b) if so, the persons responsible for causing delay in running the train from emanating Station?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). On 5-11-80, 215 Up Chetak Express left Delhi Junction 35 minutes late due to engine defect and some time was lost before a new diesel locomotive could be located and provided. It suffered further detentions of 8 minutes at Patel Nagar due to alarm chime pulling and of 58 minutes at Palam as the through passage was blocked due to failure of a goods train locomotive on the track ahead, which had failed due to an electrical defect and could not be rectified on the spot by the driver.

## Arrangements for rescuing Fishing Vessels

4500. SHRI DAULATSINHJI JADEJA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) what arrangements have been made by the Government rescuing fishing vessels which run aground at sea;

(b) whether any arrangements have been made by the Government to acquire modern rescue vessels to toe fishing vessels; and

(c) if not, how Government propose to assist the fishing trawler owners, who face these problems frequently?

**THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEEREN. DRA PATIL):** (a) Government have established Air Sea Search Rescue Organisation around the coast of India. Government have also set up a Coast Guard Organisation and their duties, *inter-alia*, provide for protection of fishermen including assistance to them at sea while in distress. Fishing Vessels which run aground at sea are provided assistance by other ships, Navy, Port authorities/salvage tugs etc.

(b) and (c). Existing arrangements are considered adequate and at present there is no plan to acquire any modern rescue vessels.

#### **Setting up of Dental College in Delhi**

4501. **DR. VASANT KUMAR PANDIT:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is no fulfilled Dental College in Delhi and if so, the reasons thereof;

(b) whether the Planning Commission has sanctioned over Rs. 12 lakhs for equipment and other furnishings;

(c) when the project would start functioning;

(d) whether the Head of this Dental College would also become the Chief Dental Adviser to the Government of India; and

(e) if so, who has been selected to head this Dental College?

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR):** (a) No. The Delhi Administration propose to start a Dental Wing in the Maulana Azad Medical College, New Delhi.

(b) The Scheme has been included in the 6th Five Year Plan an allocation of Rs. 12 lakhs has been made for 1980-81.

(c) The proposal was initiated by the Delhi Administration in 1977. The

Dental Wing will start functioning after the necessary staff is provided and the Delhi University approves the introduction of the Course.

(d) and (e) There is already one Dental Adviser to the Director General of Health Services. There is no proposal for appointment of a Chief Dental Adviser to the Government of India.

#### **Footpath facility over Baliapattam Railway Bridge**

4502. **SHRI M. RAMANNA RAI:** Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received any representation from the people of Baliapattam, Papinissori and Kalyassivi Pohnaya regarding request not to close footpath facility over Baliapattam Railway bridge on the opening of new roadbridge on national highway No. 17 which is one kilometre away; and

(b) if so, the decision taken thereon?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):** (a) Representations have been received from President, Azhikode Block Congress Committee, Cannanore; General Secretary, The Western India Cotton National Labour Union, Cannanore and Baliapattam Panchayat, requesting not to close the existing foot path over bridge No. 1116 near Valapattanam on the Calicut-Mangalore Section of Southern Railway.

(b) It is not proposed to retain this footpath, since the structural steel work supporting the footpath is weak and corroded. Further a new road bridge with a footpath has been opened recently by the Road authorities, at a distance of 300 metres away from the rail bridge for the convenience of the public in lieu of the existing road and footpath over the Railway Bridge.